

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)
NEW DELHI, the 19th July, 1979.

NOTIFICATION
INCOME TAX

No. 2939 (F.No. 203/107/78-ITA.II): It is hereby notified for general information that the institution mentioned below has been approved by the Indian Council of Social Science Research the prescribed authority for the purposes of clause (iii) of sub-section (1) of Section 35 of the Income-tax Act, 1961, subject to the following conditions:-

- i) The funds collected by the Bhartia Gandhi Bichar Samittee under this exemption will be utilised, exclusively for promotion of research in social sciences.
- ii) That the Institute shall maintain separate accounts of the funds collected by them under their exemption.
- iii) That the Institute shall send an Annual report to the Indian Council of Social Science Research, New Delhi, showing the funds collected under the exemption and the manner in which the funds were utilised.

INSTITUTION

BHARTIA GANDHI BICHAR ADHIAN SAMITTEE, ALLAHABAD.

This notification is effective for a period of three years from 1.4.1978 to 31.3.1981.

Sd/-
(HARI NARAIN)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

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2. Director of Inspection (Income-tax & Audit)/Investigation/Research, Statistics and Publication, New Delhi.
3. Directorate of D&M Services (Income-tax), 1st Floor, Awan-e-Ghalib, Mata Sundri Lane, New Delhi.
4. The Secretary, Indian Council of Social Science Research, 11 P.A. Hostel, Indraprastha Estate, New Delhi, with reference to his letter No. F.7/78-A dated 18.4.79.
5. The Secretary, Bhartia Gandhi Bichar Adhian Committee, Gandhi Bhavan, Allahabad, with reference to his letter dated 2.5.78.
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AUTHORISED FOR ISSUE

H. D. Sharma
(H.D. SHARMA)
ASSISTANT DIRECTOR (RS&P).

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* SHARMA *